

**GOVERNMENT OF INDIA
MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

**UNSTARRED QUESTION NO.2236
TO BE ANSWERED ON 15.03.2022**

OLD AGE HOME IN DARBHANGA

†2236. SHRI GOPAL JEE THAKUR:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether Darbhanga city falling under Darbhanga Parliamentary Constituency, which is also a divisional headquarters, does not have oldage home, beggar home and short stay home, if so, the details thereof;
- (b) whether the poor people have to spend night at the roadside or at the railway station in absence thereof, if so, the details thereof;
- (c) whether the Government proposes to setup oldage home, beggar home, short stay home and open shelter home in Darbhanga for the welfare of poor, aged persons and the beggars; and
- (d) if so, the time by which it is likely to be setup?

ANSWER

**MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT
(SUSHRI PRATIMA BHOUMIK)**

(a) to (c): Under the Scheme of Integrated Programme for Senior Citizens (IPSrC), there is no old age home and under the Scheme of Support for Marginalized Individuals for Livelihood and Enterprise (SMILE), there is no beggar home and short stay home in Darbhanga City falling under Darbhanga Parliamentary Constituency. At present, no proposal to set up beggar home, short stay home and open shelter home in Darbhanga City is pending with the Ministry .
